## F.No.J-11013/3/2017-Judicial (Part-1) Government of India Ministry of Law & Justice Department of Legal Affairs Judicial Section

Shastri Bhavan, New Delhi.

Dated: August 8, 2017

## **ORDER**

In partial modification of this office order of even number dated 31<sup>st</sup> July, 2017, the President hereby allows as follows:-

- (i) Mr. Sanjay Jain, Sr. Advocate, Delhi High Court whose term as Additional Solicitor General (ASG) expired on 21.07.2017 (A.N.) shall continue to perform the duties of the post of ASG from 22.07.2017 onwards till he is re-appointed or otherwise.
- (ii) Mr. G. Rajagopalan, Sr. Advocate, High Court of Madras whose term as Additional Solicitor General (ASG) expired on 27.07.2017 (A.N.) shall continue to perform the duties of the post of ASG from 28.07.2017 onwards till he is reappointed or otherwise.
- (iii) Mr. Rajdeepak Rastogi, Sr. Advocate, High Court of Rajasthan whose term as Additional Solicitor General (ASG) expired on 27.07.2017 (A.N.) shall continue to perform the duties of the post of ASG from 28.07.2017 onwards till he is reappointed or otherwise.
- 2. Hindi version of this order will follow.

(R.K. Srivastava) Deputy Legal Adviser

## Copy for information to:-

- 1. PS to ML&J/PS to MSL&J/PPS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/all JS & LA in the Main Sectt.
- 2. PS to AGI/PS to SGI.
- 3. All the three ASGs mentioned above.
- 4. Incharge, Branch Sectt., Chennai.
- 5. Incharge, Litigation (High Court) Section.
- 6. The Registrar, High Court of Delhi, High Court of Madras at Chennai and its Bench at Madurai and High Court of Rajasthan at Jodhpur and its Bench at Jaipur.
- 7. The Cash (LA) Section with request to continue the payment of retainership fee as per entitlement of Addl. SGIs to the above mentioned Addl. SGs.
- 8. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
- 9. Hindu Unit, Department of Legal Affairs for Hindi Translation of the order.
- 10. Guard File/Judicial Section with 5 spare copies.

(D. Srinivas)

Section Officer (Judicial)

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